



The Gauhati High Court, At Guwahati

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]

[WEDNESDAY, THE 27TH DAY OF MARCH, 2024]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

P R E S E N T

HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR

HON'BLE MR. JUSTICE MANASH RANJAN PATHAK

HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA

HON'BLE MR. JUSTICE SUMAN SHYAM

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI

HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA

HON'BLE MR. JUSTICE KAKHETO SEMA

HON'BLE MR. JUSTICE DEVASHIS BARUAH

HON'BLE MRS. JUSTICE MALASRI NANDI

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

HON'BLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

HON'BLE MRS. JUSTICE MITALI THAKURIA

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

HON'BLE MR. JUSTICE N. UNNI KRISHNAN NAIR

AND

HON'BLE MR. JUSTICE KAUSHIK GOSWAMI

SITTING IN THE COURT NO. 1 (NEW BLOCK)

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **LATE DHIREN CHANDRA SHARMA, ADVOCATE AND LATE CHAPALA RANJAN DE, SR. ADVOCATE, BOTH MEMBERS OF THE GAUHATI HIGH COURT BAR ASSOCIATION** IN THE FOLLOWING ORDER-

A. ORDER OF REFERENCE:

- | | | |
|---------------------------------|---|--|
| 1. MR. M.K. CHOUDHURY | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION |
| 2. MR. MAHIM CHANDRA DEKA | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION |
| 3. MR. GAJANAND SAHEWALLA | : | MEMBER OF BAR COUNCIL OF ASSAM , NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM |
| 4. MRS. PANCHALI BHATTACHARYA | : | ADDL. ADVOCATE GENERAL, MIZORAM |
| 5. MS. M. KECHII | : | ADDL. ADVOCATE GENERAL, NAGALAND |
| 6. MR. RANJIT KR. DEV CHOUDHURY | : | DEPUTY. S.G.I. |
| 7. MR. ARUN CHANDRAN | : | ADDL. SR. GOVT. ADVOCATE , ARUNACHAL PRADESH |
| 8. MR. DIPANKAR NATH | : | SR. GOVT. ADVOCATE, ASSAM |

B. REFERENCE BY HON'BLE MR. JUSTICE LANUSUNGKUM JAMIR



Any interested learned advocates/person(s) who desire to witness the reference may visit the following link:

https://youtube.com/live/36Y7pv3K-_k